


In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
07-07-2021

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>To hear</b> 1. O.S. 289/2011 2. O.S. 763/2011 3. O.S. 1306/2013 4. O.S. 47/2014 5. O.S. 474/2014 6. O.S. 906/2014 7. O.S. 1472/2014 8. O.S. 1634/2014 9. O.S. 1048/2021  <b>Evidence</b> 10. O.S. 258/2010 11. O.S. 199/2012 12. O.S. 734/2012 13. O.S. 836/2013 14. O.S.620/2018	<b>To hear</b> 1. O.S. 1790/2014 2. O.S. 1699/2019 3. O.S. 1790/2019 4. M.C. 324/2020 5. O.S. 1360/2020

Note: Other Cases will be adjourned in the CIS

  
Prl. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

Cause list dated 07.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 2105/2007		
2.	OS. 320/2008		
3.	OS. 1945/2014		
4.	OS. 1148/2019		
5.	OS. 1835/2019		
	Evidence		
6.	OS. 1986/2007		
7.	OS. 1160/2009		
8.	OS. 914/2013		
9.	OS. 538/2015		
10.	MC. 9/2017		
	Arguments		
11.	MA. 101/2017		
12.	RA. 1/2018		
	Orders		
13.	OS. 1039/2021		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 07.07.2021 of II Addl. Senior Civil Judge Court as  
per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	Misc. 30/2010		
2.	OS. 463/2010		
3.	OS. 1084/2012		
4.	OS. 1389/2013		
5.	MA. 22/2016		
6.	OS. 1775/2016		
7.	OS. 1475/2017		
8.	MC. 95/2020		
9..	OS. 1046/2021		
	Evidence		
10.	OS. 985/2016		
11.	OS. 1432/2016		
12.	OS. 1604/2016		
13.	OS. 1700/2016		
14.	OS. 1014/2017		
15.	OS. 538/2018		
	Orders		
16.	OS. 1040/2021		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **07.07.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><b><u>EVIDENCE</u></b></p> <p>1) OS. 443/2019 2) OS. 538/2019 3) RA. 66/2019</p> <p><b><u>HEARING</u></b></p> <p>4) OS. 1662/2005 5) OS. 260/2006 6) OS. 618/2010 7) OS. 1026/2010 8) OS. 1048/2011 9) OS. 1024/2012 10) OS. 1491/2014 11) OS. 743/2016 12) OS. 1437/2017 13) OS. 1225/2018 14) OS. 410/2021</p> <p><b><u>ARGUMENTS</u></b></p> <p>15) MA. 80/2017 16) OS. 529/2018 17) OS. 1512/2018</p>	

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.**

**Cause List date 07-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1. OS.441/2012 2. OS. 584/2015 3. OS. 1509/2015</p> <p style="text-align: center;"><b><u>A.D.R</u></b></p> <p>4. OS. 114/2015</p> <p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <p>5. OS. 677/2012 6. OS. 455/2015 7. OS. 457/2015 8. OS. 476/2015 9. OS. 532/2015 10. OS. 563/2015 11. OS. 599/2015 12. OS. 671/2015 13. OS. 726/2015 14. OS. 797/2015</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>15. OS. 321/2016</p>	<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1. MC. 226/2021 2. OS. 1035/2021</p> <p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <p>3. OS. 848/2015 4. OS. 895/2015 5. OS. 900/2015 6. OS. 904/2015 7. OS. 919/2015 8. OS. 943/2015 9. OS. 958/2015 10. OS. 1012/2015 11. OS. 1968/2015 12. OS. 891/2016</p>

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 07-07-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
1. OS. 580/2009 2. OS. 1130/2009 3. OS. 343/2012 4. Misc. 1/2014 5. OS. 38/2014 6. OS. 113/2014 7. OS. 120/2014 8. OS. 158/2014 9. MA. 13/2014 10. OS. 472/2014 11. OS. 509/2014	1. FDP. 10/2014 2. EX. 33/2014 3. OS. 1424/2014 4. RA. 78/2014 5. MA. 69/2014 6. OS. 1616/2014 7. OS. 1639/2014 8. RA. 6/2015 9. FDP. 25/2015 10. OS. 807/2015 11. MA. 30/2015 12. OS. 1068/2015 13. RA. 75/2015 14. RA. 80/2015  15. OS. 1078/2006
<b><u>EVIDENCE</u></b>	
12. OS. 1191/2012 13. OS. 1323/2012 14. OS. 1479/2012 15. OS. 163/2014	

Sd/-  
VI Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.